


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.192/9/HDB/2017
NAME OF THE COMPANY	Amrit Jal Ventures Pvt Limited
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	Amrit Jal Ventures Pvt Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. P.V. Amarnadha Prasad	Counsel	9848028289	
K. Suresh Kumar	Advocate	Sureshkenn@gmail.com 9959357722	K. Suresh

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Sri Ram	Counsel		
N. Jeevan Kumar	Counsel	9948855889	

Heard, Dr. P.V. Amarnadha Prasad and Mr. K. Suresh learned counsels for the petitioner and Mr. S. Sriram and Mr. N. Jeevan Kumar, learned counsels for the respondent.

Post the Case on 10.01.2018.


Member (Technical)


Member (Judicial)